

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/26/2021/Rect/220

Dated Shillong the 21st May, 2024

NOTIFICATION

The result of the Speed Test for the post of Stenographer Grade II under this Registry held on the 30th April, 2024 is hereby declared. The candidate bearing the following roll number is declared to have qualified for the personal interview.

1. **234**

A separate call letter is being issued to the qualified candidate.

By Order,


Registrar (Admn.) & Member Secretary,
Recruitment Committee for Officers and Staff,
High Court of Meghalaya.

Memo No.HCM.II/26/2021/Rect/220-A

Dated 21st May, 2024

Copy to:

1. *The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.*
2. *The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
3. *The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
4. *The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.*
5. *The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information of Registrar General.*
6. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
7. *Notice Board.*
8. *Office file.*


Registrar (Admn.) & Member Secretary
Recruitment Committee for Officers and Staff
High Court of Meghalaya